GOVERNMENT OF INDIA MINISTRY OF COAL

RAJYA SABHA UNSTARRED QUESTION NO. 2757 TO BE ANSWERED ON 18.08.2025

IMPACT OF COAL LOGISTICS INFRASTRUCTURE ON TRIBAL COMMUNITIES

2757 SHRI SUJEET KUMAR:

Will the Minister of *Coal* be pleased to state:

- (a) whether the Ministry has identified tribal and forest-dwelling communities impacted by large-scale coal logistics infrastructure projects in States of Jharkhand and Odisha;
- (b) measures taken to ensure that these communities benefit from employment opportunities, skill development initiatives, and Corporate Social Responsibility (CSR) funds associated with such projects; and
- (c) whether the Ministry has developed any digital monitoring system or dashboard under the PM Gati Shakti framework to track the real-time progress of infrastructure projects in the coalrich regions of State of Odisha and Jharkhand; and if so, its key features and implementation status?

ANSWER

MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

- (a) Identification of tribal and forest-dwelling communities impacted by large-scale coal logistics infrastructure projects is undertaken by PSUs under the Ministry of Coal in consultation with State Governments (including in Jharkhand and Odisha), District Administration as part of statutory processes under the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 (RFCTLARR Act), the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (FRA), and applicable State R&R policies.
- **(b)** To ensure that tribal and forest-dwelling communities impacted by coal logistics infrastructure projects benefit from employment, skill development, and CSR funds, the following measures are undertaken by Coal PSUs under Ministry of Coal:

1. Employment & Livelihood Support

- Under Coal India Limited R&R Policy, 2012, eligible Project Affected Families (PAFs), including tribal and forest-dwelling communities, are provided employment opportunities and those not opting for employment receive one-time monetary compensation or annuity.
- Special schemes, such as CCL's policy for awarding contracts up to ₹1 crore to PAP cooperatives, promote alternate livelihoods in the State of Jharkhand.
- In MCL, R&R benefits are extended as per Odisha State policies of 1989, 1998, and 2006, ensuring due compensation before relocation.

2. Special Provisions for Tribal Communities

• In CIL, additional benefits under the RFCTLARR Act, 2013, such as ₹50,000 subsistence grant for SC/ST families displaced from Scheduled Areas, 500 days of MAW, and 25% higher compensation for relocation outside the district.

• In NLCIL's Talabira II & III OCP, Odisha, provisions include resettlement respecting socio-cultural norms, relocation near original habitats, development of alternative resources for fuel, fodder, and NTFPs (non-timber forest produce) and priority allotment of shops/service units to displaced SC/ST families.

3. Skill Development Initiatives

- CIL's Corporate Social Responsibility (CSR) funded skill training has benefitted over 13,900 persons in the last three years, with a placement target of 70% in most programmes. Training covers trades like HEMM operation, driving, welding, food processing, solar installation, tailoring, and more.
- NLCIL conducts skill development for affected persons in LMV operation, dumper/tipper driving, welding, F&B services, etc., and supports entrepreneurship through SHGs under Skill India and Van Dhan Vikas Yojana.
- Project-affected youth from Pachwara South OCP (Jharkhand) have been sent for skill training at Govt. Tool Room, Jardaha.

4. CSR Investments

- CIL subsidiaries spend at least 80% of CSR budgets within a 25 km radius of operations, benefiting a significant tribal population, with projects in healthcare, education, water supply, sanitation, sports, and infrastructure.
- MCL has spent ₹1,056.04 crore on CSR in Odisha over the last five years, including ₹41 crore on skill training for over 3,400 youth.
- NLCIL's Talabira CSR works include funding a ₹87.43 lakh tribal hostel, sponsoring tribal students at Kalinga Institute of Social Sciences, and providing health camps, drinking water, and sanitation drives.
- SCCL's Naini coal mine (Odisha) has sanctioned ₹1.89 crore towards CSR works such as cyclone relief, educational and sports infrastructure, cultural promotion, and village development.

These statutory R&R entitlements, targeted skill program, and CSR interventions aim to provide sustainable livelihoods, socio-economic development, and welfare support to the affected tribal and forest-dwelling communities in Jharkhand and Odisha.

(c) The Ministry of Coal has awarded a project to NICDC (National Industrial Corridor Development Corporation) for development of Koyla Shakti Dashboard as a centralized digital platform for real-time reporting and analytics on coal production, demand, and logistics.

In addition, the PM GatiShakti (PMGS) portal of the Ministry of Coal hosts GIS-based infrastructure layers such as Railways (coal PSUs funded), Washeries, Sidings, and First Mile Connectivity projects, which are updated periodically.

In addition, Coal PSUs upload the status of its infrastructure projects every month on the Project Monitoring Group (PMG) portal of the Government of India.
